

NATIONAL COMPANY LAW TRIBUNAL

SPECIAL BENCH (COURT II)

(IB)-1781(ND)/2018

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL
BENCH (COURT II) OF THE NATIONAL COMPANY LAW TRIBUNAL ON
19.03.2019**

**NAME OF THE COMPANY: M/s. Indu Kumar & Ors. V/s. M/s. Saha
Infratech Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: Mr. Sachin Jain, Advocate

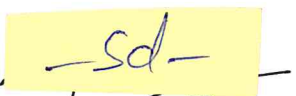
**Present for the Respondent: Ms. Juhi Bhambhani and Ms. Varsha
Banerjee, Advocates**

ORDER

Pleadings are complete. It is further submitted by Ld. Counsel for the applicant that settlement is in progress and the corporate debtor is making payment and also handing over the post-dated cheque of Rs. 5 lakhs dated 22nd March, 2019. In view of the possibility of settlement, adjourned to 4th April, 2019.

Ld. Counsel for the Respondent is directed to give a written proposal with respect to their payment schedule.


**(V. K. Subburaj)
Member (T)**


**(Dr. Deepti Mukesh)
Member (J)**